

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) to (c). A statement is laid on the Table. [See Appendix IV, annexure No. 60].

Delhi Ring Road

1689. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No 117 on the 12th August, 1958 and state the further progress since made with regard to the construction of the Ring Road in Delhi?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): A statement showing the upto-date progress on the Ring Road round Delhi is laid on the Table of the House [See Appendix IV, annexure No 61]

Air Accidents

1690 { **Shri D. C. Sharma:**
Shri Raghunath Singh:

Will the Minister of Transport and Communications be pleased to lay a statement showing

(a) the details of air accidents which have taken place since 1st July, 1958 in which aircrafts of the Air-India International or the Indian Airlines Corporation were involved,

(b) the extent of loss sustained by the Air-India International and the Indian Airlines Corporation, separately, as a result of such accidents,

(c) the reasons for each accident, and

(d) the further steps taken to check their recurrence?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) to (d) A statement giving the requisite information is placed on the Table of the Sabha. [See Appendix IV, annexure No. 62].

Report of the Telegraph Enquiry Committee

1691. { **Shri D. C. Sharma:**
Shri Tangamani:
Shri S. M. Banerjee:
Shri Ram Krishan:
Shri Bhakt Darshan:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No 113 on the 12th August, 1958 and state:

(a) whether the Telegraph Enquiry Committee has since submitted its report;

(b) if so, what are its recommendations; and

(c) the action taken thereon?

The Minister of Transport and Communications (Shri S. K. Patil): (a) Yes

(b) and (c) The report is under examination of Government and it is difficult to say at this stage what recommendations have been made

Holiday Homes

1692. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No 111 on the 12th August, 1958 and state the progress since made in the finalisation of the scheme for providing cheap holiday homes to the officers on similar lines as have been provided for the non-gazetted staff?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): The proposals received from Railway Administrations are under consideration

Decrees against Northern Railways

1693. { **Shri D. C. Sharma:**
Shri Daljit Singh:

Will the Minister of Railways be pleased to state:

(a) how many decrees passed by the civil courts during the year 1954-55, 1955-56, 1956-57, 1957-58 and 1958-59